

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/48/2023
NAME OF THE COMPANY	Kalanikethan Silks Ltd
NAME OF THE PETITIONER(S)	Mr. Muppavarapu Nirmala Laxmi Ganesh Babu
NAME OF THE RESPONDENT(S)	Kalanikethan Silks Ltd
UNDER SECTION	213

ORDER

Present: Ld. Counsel Ms. Chandra Lekha for the Petitioner.

Ld. Senior Counsel Mr. S. Ravi for the Respondent Nos.1 to 4.

Ld. Counsel Ms. Sushma Nellutla for the Respondent No.10

At the request of the Counsel for the Petitioner, **matter is adjourned to 18.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)